NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING-HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TE HEARING HELD ON 09.02.2018 AT 10.50 AM
COMPANY PETITION/APPLICATION NO.	CA No.95/252/HDB/2018
NAME OF THE COMPANY	Usha Tours And Travelers Private Limited
NAME OF THE PETITIONER(S)	Usha Tours And Travelers Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ROHIT POGULA	40 UOCATE	.9493902529	hel

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. O.C			
7200			

ORDER

Heard Mr.Rohit Pogula Learned Counsel for the Petitioner.

Post the Case on 23rd March, 2018.

Member (T)

Member (J)

Ramu